

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 30.11.2009
ANSWERED ON
SELLING OF CHILDREN AND GIRLS IN FOREIGN COUNTRIES

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Dr. Prabha Thakur

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) whether children and girls are being sent abroad illegally through ships every year;
- (b) whether after selling these innocent children and girls in foreign countries, they are subjected to utmost exploitation and harassment; and
- (c) if so, the States where such incidents are taking place every year and the details thereof during the last three years, State-wise?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

a) As per the information received from National Crime Records Bureau, they do not maintain information on children and girls being sent abroad illegally through ships.

(b)&(c) Does not arise.